

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-28/2003(Pt.)/10053 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
South Salmara Mankachar.

Dated Guwahati the 3rd October, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2024/1699/E, dtd. 01.10.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation w.e.f. 07.10.2024 to 20.10.2024, along with station leave permission from the afternoon of 05.10.2024 till the morning of 21.10.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No..HC.VII-28/2003(Pt.)/10054-10055 /A, dated , 03-10-2024

Copy to :

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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